

ITEM NO.18

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 4239/2024

DILIP KUMAR & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 16-12-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Ajay Kumar Talesara, AOR
Mr. Mushthaqu Rahman, Adv.

For Respondent(s)

Mr. Sarvesh Singh Baghel, AOR
Ms. Pooja Singh, Adv.

Mr. Manish Raghav, Adv.
Ms. Rashmi Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos. 1 & 2 are duly represented.

Original records from the High Court and Trial Court
are still awaited. Let a reminder be issued.

List again on 31.01.2025.

rd

SUJATA SINGH
Registrar